

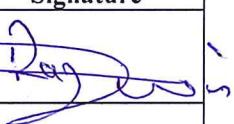
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.259/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels Ltd
NAME OF THE PETITIONER(S)	Smt Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Raghavulu	Advocate	raghavuluadvocate@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. K. Ravindra Kumar	Advocate Sri. Acel.		
G. Dinesh Kumar	ORDER Advocate	9849667609 Geldina@gmail.com	

Heard Mr.D.Raghavulu, Learned Counsel for the Petitioner and Mr.G.K.Ravindra Kumar along with Mr.G.Dinesh Kumar, Learned Counsels for the Respondent.

Both Counsels submit that the issue in question is likely to be settled as negotiations are in progress.

Post the case on 16.01.2018.


Member (T)

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Member (J)